

**STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2013 (AS ON 01.01.2014).**

**ANNEXURE "I"**

SERVICE : Central Civil Services. I.C.S.

NAME OF OFFICER : PADMAVATHI BALAKRISHNAN

DESIGNATION: DY.REGISTRAR OF COMPANIES, MAHARASHTRA, MUMBAI

MINISTRY/DEPARTMENT/OFFICE: MINISTRY OF CORPORATE AFFAIRS GRADE PAY: RS. 6,600/-


DATE OF BIRTH: 15.11.1955  
PRESENT PAY: RS.25170

1	2	3	4	5	6	7	8
Name of district, sub-division, Taluka & village in which property is situated.	Name & details of property - housing, lands and other buildings.	Cost of constructions/acquirement including land in case of house and year when purchased.	*Present Value	If not in own name, state in whose name held and his/her relationship to the Govt. Servant.	How acquired, whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of persons from whom acquired.	Annual income from the property.	Remarks
PALGHAT DIST. OTTAPPALAM TAL. CHERPULLASSERI, KERALA STATE.	A RESIDENTIAL HOUSE CONSTRUCTED ON THE PLOT (LAND ADM.9.5 CENT) - BUILT UP AREA - 1632 SQ.FT.) "PADMALAYAM",	R.8.8LACS.(RS.2.5 LAKHS FOR PLOT PURCHASED IN 2003 & COST OF CONSTRUCTION IN 2004 - RS.6.3 LAKHS)	RS.22LAKHS APPROXIMATE LY.	SELF	PLOT PURCHASED FROM SHRI AJAY KUMAR, KUMAR NIVAS, CHERPULLASSERI, PALGHAT, DIST.KERALA, ON 23/05/2003 AND	NIL	NIL

857A

<p>PALGHAT DIST. OTTAPALAM TAL. PATTIMALA EAST END,P.O.VETTEKK ARA, KERALA STATE.</p>	<p>NR.GOV'T.HIGH SCHOOL,PALGHAT DIST.KERALA.</p> <p>70 CENT OF LAND AT BLOCK NO.78/RESURVEY- 6/3/.0.7700,PATTIMA LA EAST END,P.O.VETTEKKA RA, PALGHAT DIST.</p>	<p>RS.2.87 LAKHS INHERITED ON 24.8.2011</p>	<p>R.335 LAKHS APPROXIMATE LV.</p>	<p>SELF</p>	<p>CONSTRUCTION COMPLETED ON 14.10.2004.</p> <p>ANCESTRAL PROPERTY ACQUIRED/ RECEIVED BY PARTITION DEED REGISTERED ON 24.8.2011 WITH MOTHER AND FAMILY MEMBERS.</p>	<p>NIL</p>	<p>NIL</p>
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Signature:

  
17/12/2014

Date:

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